

वह स्काटलैंड के लिथगो शिपयार्ड की कम्पनी द्वारा बनाये गये प्रत्येक 11323 जी० आर० टी० के तीन पोतों के बारे में है। इन तीन पोतों की लागत की 90 प्रतिशत की पूर्ति के लिये समिति ने 459.90 लाख रुपये का ऋण मंजूर कर दिया है, किन्तु अभी चूँकि समिति को इन पोतों का पहला बंधक नहीं दे सकी है या समिति को स्वीकार्य सन्तोषजनक अन्य कोई सिक्यूरिटी नहीं दे सकी है, अतः ऋण का कोई अंश अभी दिया नहीं गया है। इन पोतों का प्रथम बंधक कम्पनी द्वारा स्काटलैंड के बैंक को दिया जाने से, कम्पनी समिति को इन पोतों का केवल दूसरा बंधक दे रही है जो समिति को मंजूर नहीं है।

#### MURDERS IN DELHI

4055. SHRI HARDAYAL DEVGUN : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of murders in Delhi during 1967;
- (b) the number of cases which are still untraced; and
- (c) the action taken by Government to trace those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) 61 murders in 60 cases were reported in the current year upto 30-11-1967.

(b) 21.

(c) Intensive efforts continue to be made to trace the culprits.

#### CORRUPTION CASES

4056. SHRI HARDAYAL DEVGUN : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of cases of corruption handed over to the C.B.I. during the last 3 years;
- (b) the number of cases on which investigations have been completed and the number of cases for which no report has been submitted; and
- (c) the time likely to be taken to clear the pending cases with the C.B.I.?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) The Special Police Establishment Division of the C.B.I. took up 3556 new cases of corruption during the years 1964, 1965 and 1966.

(b) Of these, investigations in 3536 cases have been completed and the remaining 20 cases are still pending investigation.

(c) 4 cases are likely to take about 3 months and 16 cases about a month for completion of investigation.

#### OFFICIAL LANGUAGES (AMENDMENT) BILL

4057. SHRI KANWAR LAL GUPTA : SHRI BIBHUTI MISHRA : SHRI KIRUTINAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have sought the opinion of the States on the Official Languages (Amendment) Bill, 1967;

(b) if so, the number of States who opposed it and the reasons therefor;

(c) whether it is a fact that some States have opposed the Bill on the ground that it gives veto power to one State; and

(d) if so, the reaction thereof of the Governments of Madras, Bengal, Gujarat, Maharashtra, Kerala and Mysore?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). A secret communication was sent by the Home Minister to Chief Ministers of all the States on the subject. Some of the Chief Ministers who have sent detailed comments have also treated their communications as secret. In view of this, it may not be in public interest to give the information at the present stage.

#### ABORIGINAL TRIBES OF ANDAMAN

4058. SHRI SHIVA CHANDRA JHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the aboriginal tribes like Ongese and Jarawa are on the verge of extinction in the Andaman and Nicobar Islands;